

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER & SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3260**  
**ANSWERED ON 20.03.2025**

**TAP WATER CONNECTIONS UNDER JJM IN PALAKKAD**

3260. SHRI V K SREEKANDAN:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the total number of Panchayats covered for tap water connections under the Jal Jeevan Mission (JJM) in Palakkad district;
- (b) whether it is a fact that the scheme is being implemented through Central and State shares basis;
- (c) if so, the details thereof; and
- (d) the allocation of funds made under JJM in the said district, Panchayat-wise?

**ANSWER**

**MINISTER OF STATE FOR JAL SHAKTI**  
**(SHRI V. SOMANNA)**

(a) to (c) Since August 2019, Government of India in partnership with States is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of potable water to every rural household of the country, *including those in Panchayats of Palakkad district*, through functional tap water connection.

At the start the Mission, only 1.39 lakh (20.90%) rural households were reported to have tap water connections in Palakkad district of Kerala. So far, as reported by the State as on 18.03.2025, under Jal Jeevan Mission (JJM) – Har Ghar Jal around 2.43 lakh additional rural households have been provided with tap water connections. Thus, as on 18.03.2025, out of 6.65 lakh rural households in the district, around 3.82 lakh (57.41%) households are reported to have tap water supply in their homes.

Under JJM, at present, the fund sharing pattern between Centre and States/ UTs (Central share: State share) is 100:0 for Union Territories without legislature, 90:10 for North-Eastern & Himalayan States and UTs with legislature, and 50:50 for rest of the States. Further, for Support and Water

Quality Monitoring System (WQMS) activities under the Mission, the funding pattern is 100:0 for Union Territories, 90:10 for Himalayan, North-Eastern States & UTs with legislature and 60:40 for other States.

(d) District and panchayat-wise fund allocations under JJM, and details thereof are not made and maintained by this Department. However, year-wise details of Central fund allocated, fund drawn and fund utilization reported by the State of Kerala is as under:

(Amount in Rs. Crore)

| Year     | Central         |                |            |                |                      | Expenditure under State share |
|----------|-----------------|----------------|------------|----------------|----------------------|-------------------------------|
|          | Opening Balance | Fund allocated | Fund drawn | Available Fund | Reported utilization |                               |
| 2019-20  | 2.58            | 248.76         | 101.29     | 103.87         | 62.69                | 57.23                         |
| 2020-21  | 41.18           | 404.24         | 303.18     | 344.36         | 304.29               | 311.25                        |
| 2021-22  | 40.07           | 1,804.59       | 1,353.44   | 1,393.51       | 957.44               | 1,059.57                      |
| 2022-23  | 436.08          | 2,206.54       | 2,206.54   | 2,642.62       | 1,741.93             | 1,741.68                      |
| 2023-24  | 900.69          | 1,342.36       | 671.18     | 1,571.87       | 1,465.41             | 1,448.53                      |
| 2024-25* | 106.45          | 1,949.36       | 974.68     | 1,081.13       | 985.99               | 973.72                        |

\* As on 18.03.2025

ND: Not Drawn

Source: JJM-IMIS

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